

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
Shivani Trendz Private Limited(In Liquidation)

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Shivani Trendz Private Limited(In Liquidation)
2	Date of incorporation of corporate debtor	06.08.2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U17222MH2012PTC26387
5	Address of the registered office and principal office (if any) of corporate debtor	1114, 11 th Floor, Hubtown Viva, Shankar Wadi, Jogeshwari East, Mumbai City, MH-400060, IN
6	Date of closure of Insolvency Resolution Process	04.08.2023
7	Liquidation commencement date of corporate debtor	Date of Order: 04.08.2023
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Gaurav Ashok Adukia IBBI/IPA-002/IP-N00457/2017-2018/11293
9	Address and e-mail of the liquidator, as registered with the Board	Anand Bhavan, Jamnadas Adukia Road, Kandivli West, Mumbai City, Maharashtra, 400067 gauravadukia@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Sumedha Management Solutions Private Limited C-703, Marathon Innova, Lower Parel (West), Mumbai - 400013 stpl@sumedhamanagement.com gauravadukia@hotmail.com
11.	Last date for submission of claims	03.09.2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench II has ordered the commencement of liquidation of the Shivani Trendz Private Limited on 04.08.2023 passing of order of liquidation under section 33 of the Code.

The stakeholders of Shivani Trendz Private Limited are hereby called upon to submit their claims with proof on or before 03.09.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other

creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Gaurav Ashok Adukia
Liquidator of Shivani Trendz Private Limited(In Liquidation)
IBBI/IPA-002/IPN00457/2017-2018/11293
Validity of AFA:06.02.2024

Date: 05.08.2023
Place: Mumbai